NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 29/2006 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Dinesh International Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Manish k. The Ael. Petitioners the Series Advocate

Series Sathernal Ad. Respondettle, 2 to 8

Adv.

ORDER

At request of the ld. Counsel for the respondents, adjourned to 21.11.2016.

2. The parties are requested to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.

(Ina Malhotra) Member Judicial